

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.4489
TO BE ANSWERED ON 14TH DECEMBER, 2016**

MOBILE RECHARGE AND BILL PAYMENT APP

4489. SHRI G. HARI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether many mobile applications, websites and wallets like Free Charge, Mobikwik, Oxigen facilitate the recharge and bill payment services as channel partners of telecom companies;
- (b) if so, the details thereof;
- (c) whether the Government has formulated rules/norms in the agreement between operator and channel partners for the protection of interest of subscribers including tariff and technical requirement;
- (d) if so, the details thereof and if not, the action proposed to be taken in this regard; and
- (e) whether the operators are likely to be liable for any non-compliance of rule by third party vendors like websites and apps that facilitate bill payment and recharges and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (e) The information is being collected and will be laid on the Table of the House.
